

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**(IB)-552(PB)/2019**

**IN THE MATTER OF:**

Mr. Sujoy Bhattacharya ..... Applicant/petitioner  
v.  
Tulsiani Construction & Developers Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 11.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the petitioner: Ms. Vansha S. Suneja, Adv.  
For the Respondent Mr. Gaurav Mitra & Mr. Simran Jyot Singh, Advs.

**ORDER**

For order see CP No. (IB)-1343(PB)/2019.

11.09.2019  
Ritu Sharma